COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 671 OF 2019 IN
DFR NO. 606 OF 2019

Dated: 6th May, 2019

In the matter of:

East North Interconnection Company Limited … Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. … Respondent(s)

ORDER

The Bench did not assemble today. As agreed by learned counsel for the Appellant, list the matter on ***08.05.2019***.

Court Master / PPS

tpd/kt